

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Pvt Ltd & (02) others
NAME OF THE PETITIONER(S)	Tondapi Srinivasa Rao & another
NAME OF THE RESPONDENT(S)	Abhaya Cements Pvt Ltd & (02) others
UNDER SECTION	. 59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the petitioner. Post the case on 28.09.2017

Member (Technical)

Member (Judicial)